PROFORMA FOR DECLATARION OF ASSETS

(As On 31-03-2012)

Name of Officer (In Full):

SMT. SANGEETA NAVIN TIWARI

Date of Birth

28-04-1974

Present Post Held

CIVIL JUDGE CLASS-I

			tives)	Note - (Cifted by relatives)
	(268.72 Gram) (612 Gram)	Gold (268.72 Gra Silver (612 Gram)		6,00,000
				Jewellary (Worth Rs.)
	ump Sum)	Jewellary (Lump Sum)		
	000/-	Rs. 93000/-	i 800	Four Wheeler Maruti 800
				Name of Articles
	d Above 25,000/- of Rs.)	Movable Property (Valued Above 25,000/-	X	
Savings	(Husband)	(Duplex House) Naya Raipur, Dist - Raipur Cost of the Property 26.41 Lakh	Board, Raipur	- Raipur
Purchase By Loan &	Shri Navin Tiwari	Plat Area - 2324 Sq. ft P3B-30, Sec. 27,	CG Housing	Naya Raipur, Dist
5	4	w	2	1
		Land	Housing and other Building	
or otherwise with details of persons from whom acquired				in which property is situated
mortgage, inheritance, gift	name neid and his/her relationship to the Govt. Servant			Taluka and Village
How acquired? Whether	If not in own name, state in whose	Name and details of property	Name and de	Name of District,
	Property	Immovable Property		

Note: The expected declaraion of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.

(श्रीमती संगीता नेवीन तिवारी) द्वितीय व्यवहार न्यायाधीश वर्ग – 1 बिलासपुर (छ०ग०)